

is given in the Statement laid on the Table of the House [Placed in Library. See No. LT 8264/89]

[*Translation*]

Manufacture of Locomotives

2614. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have signed any foreign collaboration agreement for manufacturing locomotives in the country and if so, the details thereof;

(b) the number of locomotive manufactured in the country during the current year and the demand therefor; and

(c) whether Government propose to start more fuel efficient locomotives in order to extend rail services and if so, by what time?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) 67 Nos. upto June 1989 Railway Sector and the demand exists for 290 locomotives.

(c) Yes, Sir. Government have already embarked upon a programme of improving efficiency of locomotives. The programme will be implemented as soon as the requisite components become available.

[*English*]

Members of Jaipur Stock Exchange

2615. SHRI RAJ KARAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) the date on which Jaipur Stock Exchange was recognised by Government;

(b) the number of members of selected by the Said Exchange before recognition by Government and the guidelines/criteria adopted for their selection;

(c) the number of those applicants who applied for its membership after recognition;

(d) the criteria/guidelines being adopted for their selection; and

(e) the total number of members to be/being selected any by when the selection process is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Jaipur Stock Exchange was granted recognition by the Government on 9th January, 1989.

(b) According to the information furnished by the Stock Exchange, the number of members selected by it before the grant of recognition was 200. These members were selected by the Exchange taking into account the requirements of eligibility qualifications for membership as contained in its Articles of Association.

(c) The Stock Exchange received 1843 application for membership.

(d) and (e) The selection of new members of the Exchange was made by a Screening Committee constituted by the Government taking into account the requirements of eligibility qualifications as contained in its Articles of Association and other relevant factors such as educational qualifications, experience of business in securities, the financial position, etc. The Exchange has already completed the process of selection of new members and the number of such members selected is 300.